

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 1627/95

This is the 5th day of November 1997

Hon'ble Shri K. Muthukumar, Member (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Sukhdeo Prasad,  
11-C, Pocket 'A' SFS' Flats,  
Sukhdev Vihar,  
New Delhi-110025.

.....Applicant

(By Advocate: None)

Versus

1. Union of India, through

Secretary,  
Ministry of Railways,  
Rail Bhawan,  
New Delhi.

2. Railway Board,  
through its Chairman,  
Rail Bhawan, New Delhi.

3. General Manager (Estt),  
Western Railway,  
Church Gate,  
Bombay-400 001.

4. The Divisional Railway Manager (ED),  
Western Railway,  
Station Road,  
Jaipur-302006, (Rajasthan).

.....Respondents

(By Advocate: None)

ORDER (Oral)

By Hon'ble Shri K. Muthukumar, Member (A)

This is an expedited matter and listed at Serial No. 9 of the regular list. None appeared for the applicant on 4.11.97 and today also none appears. It appears that the applicant is not interested in pursuing the case. The O.A. is dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

  
(K. Muthukumar)  
Member (A)